

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1427
TO BE ANSWERED ON 10.02.2021**

LEGAL ASSISTANCE TO WOMEN

†1427. **SHRI GOPAL CHINNAYA SHETTY:
SHRIMATI POONAM MAHAJAN:
SHRI G.M. SIDDESHWAR:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the countries where the scheme to provide legal assistance to Indian women who have been cheated/abandoned by their Indian husbands living in foreign countries are being implemented;
- (b) the nation-wise number of women benefited from the said scheme during the last three years;
- (c) whether the Government proposes to bring such scheme in other countries also; and
- (d) if so, the steps taken in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]**

(a) The Indian Community Welfare Fund (ICWF) has been setup in all the Indian Missions & Posts abroad for assisting Overseas Indian nationals including Indian women who have been cheated/abandoned by their Indian husbands living in foreign countries.

(b) Under this scheme, a total of 60 women have been provided legal assistance during last three years by the Missions & Posts abroad. The details of nation-wise number of women benefited from this scheme during last three years is placed at **Annexure -I**.

(c) & (d) Not applicable.

Annexure -I

Nation-wise number of cheated/abandoned Indian women provided legal assistance in last three years by Missions/Posts.

Sl No	Country Name	2017-2018	2018-2019	2019-2020	Total
1.	Australia	05	02	02	09
2.	Canada	02	03	11	16
3.	Germany	Nil	Nil	01	01
4.	Malaysia	01	01	Nil	02
5.	South Africa	Nil	01	Nil	01
6.	Sri Lanka	Nil	01	01	02
7.	Spain	Nil	Nil	01	01
8.	UAE	02	05	07	14
9.	USA	03	03	08	14
Total		13	16	31	60
